

From:

Jitendra Prasad Singh
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/I/NJA/2018-19/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Sri Gopal Pandey,
District & Additional Sessions Judge,
Lohardaga
2. Sri Deepak Baranwal,
District & Additional Sessions Judge,
Sahebganj (Rajmahal)

Sub:- Re-scheduling of the Workshop for Additional District Judges [P-1223] at NJA, Bhopal.

Sir,

In continuation to this Court's letter under memo no.4670/Apptt. dated 16.12.2019, I am directed to inform that the Workshop for Additional District Judges [P-1223] which was scheduled to be held at National Judicial Academy, Bhopal from 27th to 29th March, 2020, has been re-scheduled due to COVID-19, to be held later, on a date to be notified.

This is for your information and needful.

Yours faithfully,

Sd./- J.P. Singh
Registrar (Administration)

Memo No. 1209 /Apptt.

Dated Ranchi the March 23, 2020

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462044 (M.P.) for information with reference to the letter no. NJA/Dir/P-1223/2020/1359 dated 15.03.2020/ the Principal District & Sessions Judge, Lohardaga & Sahebganj/ the Director, Judicial Academy Jharkhand, Ranchi/ the Member Secretary, JHALSA, Ranchi/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on the website of the Court.


Registrar (Administration)